NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 68(ND)14 CA. NO.

CORAM:

PRESENT: SH. R. VARDHARAJAN HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.09.2016

NAME OF THE COMPANY: M/s. Paramjit Singh Bawa V/s. M/s Bawa Promoters Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE -1. ANKUR S.KULKARNI, Adv.] PETIHONCH N/ S. SHWETA S. PARIHAR, Adv.] PETIHONCH N/ 3. Nov. S. Chakrabarty, Advocate Respondet No. SEC

1° Ma Krishnende Deette Zhous Respondent Allen 2 · Ma Aishmanya Mishra J

ORDER

Learned Counsel' for the parties are present. Learned Counsel' have stated that the parties are exploring the possibility of entering into an amicable settlement. Learned Counsel' seek and are given four weeks time on that count.

List on 20.10.2016.

(R.Varadharajan) Member (Judicial)

cd1-

(Maharaj Krishan Hanjura) Member (Judicial)